

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 181**  
ANSWERED ON 03/02/2023

**USE OF GLOBALLY BANNED PESTICIDES**

181. SHRI PARIMAL NATHWANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:-

- (a) whether pesticides which have been banned globally are still used in the country;
- (b) if so, the reasons therefor;
- (c) list of the pesticides banned globally but used in India; and
- (d) the reasons due to which Government has not banned use of such pesticides in the country?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR )

**(a) to (d):** The Registration Committee constituted under section (5) of the Insecticides Act, 1968 registers the pesticides for use in the country after evaluation of their safety and efficacy. The registration committee while registering the pesticides provides the details of doses, crops, precautionary measures, antidotes etc on Label and Leaflets. The registered pesticides if used as per Label and Leaflets do not pose any harm to human beings, animals, living organisms, other than pest. The decision to permit the use of particular pesticide in any country is based on the crops grown in the country, pest spectrum, climatic conditions, geography and other social and economic factors.

The Government of India, from time to time keeps reviewing the continued use or otherwise of those pesticides which are banned/severely restricted in other countries of the world due to their toxic concerns or have been reported to pose harm to human health or environment in our country or other countries of the world. These reviews are undertaken by constituting special committees or through the Registration Committee. Based on the recommendations of such expert committees and after due consultation with Registration Committee, the Ministry of Agriculture and Farmers Welfare has so far banned or phased out 46 pesticides and 4 pesticide formulations for import, manufacture or use in the country. In addition, 8 pesticide registrations have been withdrawn and 9 pesticides have been placed under restricted use (Annexure-I).

**LIST OF PESTICIDES WHICH ARE BANNED AND RESTRICTED USE :**

(As on 01.10.2022)

**I. PESTICIDES / FORMULATIONS BANNED IN INDIA**

<b>Pesticides Banned for manufacture, import and use.</b>	
1.	Alachlor(Vide S.O. 3951(E), dated 08.08.2018)
2.	Aldicarb (vide S.O. 682 (E) dated 17 <sup>th</sup> July 20001)
3.	Aldrin
4.	Benzene Hexachloride
5.	Benomyl (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
6.	Calcium Cyanide
7.	Carbaryl (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
8.	Chlorbenzilate (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)
9.	Chlordane
10.	Chlorofenvinphos
11.	Copper Acetoarsenite
12.	Diazinon (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
13.	Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25 <sup>th</sup> July 1989)
14.	Dichlorovos(Vide S.O. 3951(E), dated 08.08.2018)
15.	Dieldrin (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)
16.	Endosulfan (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13 <sup>th</sup> May, 2011 and finally disposed of dated 10 <sup>th</sup> January, 2017)
17.	Endrin
18.	Ethyl Mercury Chloride
19.	Ethyl Parathion
20.	Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)
21.	Fenarimol (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
22.	Fenthion (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
23.	Heptachlor
24.	Lindane (Gamma-HCH)
25.	Linuron (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
26.	Maleic Hydrazide (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)
27.	Menazon
28.	Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
29.	Methyl Parathion (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
30.	Metoxuron
31.	Nitrofen

	32.	Paraquat Dimethyl Sulphate
	33.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25 <sup>th</sup> July 1989)
	34.	Pentachlorophenol
	35.	Phenyl Mercury Acetate
	36.	Phorate(Vide S.O. 3951(E), dated 08.08.2018)
	37.	Phosphamidon(Vide S.O. 3951(E), dated 08.08.2018)
	38.	Sodium Cyanide ( banned for Insecticidal purpose only vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)* (*Regulation to be continued in the extant manner for non-insecticidal uses)
	39.	Sodium Methane Arsonate
	40.	Tetradifon
	41.	Thiometon (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
	42.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25 <sup>th</sup> July 1989)
	43.	Triazophos(Vide S.O. 3951(E), dated 08.08.2018)
	44.	Tridemorph (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)
	45.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17 <sup>th</sup> July 2001)
	46.	Trichlorfon(Vide S.O. 3951(E), dated 08.08.2018)
<b>B.</b>	<b>Pesticide formulations banned for import, manufacture and use</b>	
	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17 <sup>th</sup> July 2001)
	2.	Methomyl 12.5% L
	3.	Methomyl 24% formulation
	4.	Phosphamidon 85% SL
<b>C.</b>	<b>Pesticides Withdrawn</b> <b>(Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government and accepted by the Registration Committee. (S.O 915(E) dated 15<sup>th</sup> Jun,2006)</b>	
	1.	Dalapon
	2.	Ferbam
	3.	Formothion
	4.	Nickel Chloride
	5.	Paradichlorobenzene (PDCB)
	6.	Simazine
	7.	Sirmate (S.O. 2485 (E) dated 24 <sup>th</sup> September 2014)
	8.	Warfarin (vide S.O. 915 (E) dated 15 <sup>th</sup> June 2006)

## II. PESTICIDES RESTRICTED FOR USE IN THE COUNTRY

S.No.	Name of Pesticides	Details of Restrictions
1.	Aluminium Phosphide	<p>The Pest Control Operations with Aluminium Phosphide may be undertaken only by Govt./Govt. undertakings / Govt. Organizations / pest control operators under the strict supervision of Govt. Experts or experts whose expertise is approved by the Plant Protection Advisor to Govt. of India except <sup>1</sup>Aluminium Phosphide 15 % 12 g tablet and <sup>2</sup>Aluminum Phosphide 6 % tablet. [RC decision circular F No. 14-11(2)-CIR-II (Vol. II) dated 21-09-1984 and G.S.R. 371(E) dated 20th may 1999]. <sup>1</sup>Decision of 282<sup>nd</sup> RC held on 02-11-2007 and, <sup>2</sup>Decision of 326<sup>th</sup> RC held on 15-02-2012.</p> <p>The production, marketing and use of Aluminium Phosphide tube packs with a capacity of 10 and 20 tablets of 3 g each of Aluminium Phosphide are banned completely. (S.O.677 (E) dated 17<sup>th</sup> July, 2001)</p>
2.	Captafol	<p>The use of Captafol as foliar spray is banned. Captafol shall be used only as seeddresser. (S.O.569 (E) dated 25<sup>th</sup> July, 1989)</p> <p>The manufacture of Captafol 80 % powder for dry seed treatment (DS) is banned for use in the country except manufacture for export. (S.O.679 (E) dated 17<sup>th</sup> July, 2001)</p>
3.	Cypermethrin	<p>Cypermethrin 3 % Smoke Generator is to be used only through Pest Control Operators and not allowed to be used by the General Public. [Order of Hon,ble High Court of Delhi in WP(C) 10052 of 2009 dated 14-07- 2009 and LPA-429/2009 dated 08-09-2009]</p>
4.	Dazomet	<p>The use of Dazomet is not permitted on Tea. (S.O.3006 (E) dated 31<sup>st</sup> Dec, 2008)</p>
5.	Dichloro Diphenyl Trichloro ethane (DDT)	<p>The use of DDT for the domestic Public Health Programme is restricted up to 10,000 Metric Tonnes per annum, except in case of any major outbreak of epidemic. M/s Hindustan Insecticides Ltd., the sole manufacturer of DDT in the country may manufacture DDT for export to other countries for use in vector control for public health purpose. The export of DDT to Parties and State non- Parties shall be strictly in accordance with the paragraph 2(b) article 3 of the Stockholm Convention on Persistent Organic Pollutants (POPs). (S.O.295 (E) dated 8th March, 2006)</p> <p>Use of DDT in Agriculture is withdrawn. In very special circumstances warranting the use of DDT for plant protection work, the state or central Govt. may purchase it directly from M/s Hindustan Insecticides Ltd. to be used under expert Governmental supervision. (S.O.378 (E) dated 26th May, 1989).</p>
6.	Fenitrothion	<p>The use of Fenitrothion is banned in Agriculture except for locust control in scheduled desert area and public health. (S.O.706 (E) dated 03<sup>rd</sup> May, 2007)</p>

7.	Methyl Bromide	Methyl Bromide may be used only by Govt./Govt. undertakings/Govt. Organizations / Pest control operators under the strict supervision of Govt. Experts or Experts whose expertise is approved by the Plant Protection Advisor. [G.S.R.371 (E) dated 20 <sup>th</sup> May, 1999 and earlier RC decision]
8.	Monocrotophos	Monocrotophos is banned for use on vegetables.(S.O.1482 (E) dated 10 <sup>th</sup> Oct, 2005)
9.	Trifluralin	(i) The Registration, import, manufacture, formulation, transport, sell and its all uses except use in wheat shall be prohibited and completely banned from 8 <sup>th</sup> August, 2018. (i) (ii) A cautionary statement has to be incorporated in the label and leaflet that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculture area. (vide S.O 3951(E) dated 8 <sup>th</sup> August, 2018)

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